

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206- IA/405(AHM)2022
in
IA 794 of 2020
ITEM No.207-IA/51(AHM)2023
in
CP(IB) 171 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

IFCI Ltd
V/s
RMOL Engineering and Offshore Ltd

.....Applicant

.....Respondent

Order delivered on 16/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator : Mr. Chaitanya Patel, Adv. a.w Mr. Jigar Bhatt

For the Respondent : Mr. Kishan Patel, Adv for Mr. Maulik Nanavati , Adv
For the RP : Mr. Rahul Shah (CA) Mr. Sumit Parikh, Adv

ORDER

It has been apprised that now the matter before Hon'ble High Court is posted on 30.04.2024.

Re-list matter beyond the date on 15.05.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)